GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 920 (To be answered on the 3rd December 2015)

ACCIDENT/ATTACKS ON PASSENGER AIRCRAFT

920. SHRI GAJANAN KIRTIKAR SHRI BIDYUT BARAN MAHATO KUNWAR HARIBANSH SINGH SHRI SUDHEER GUPTA SHRI NARANBHAI KACHHADIYA DR. SUNIL BALIRAM GAIKWAD SHRI ASHOK SHANKARRAO CHAVAN

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Government has taken note of the recent spurt in accidents/attacks on passenger aircrafts across the globe;(b) if so, the details thereof;

(c) whether the Government has formulated any action plan to ensure safety of the countrys aircrafts;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the corrective measures taken/being taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (Dr Mahesh Sharma)

(a) Yes Madam.

(b) to (e) No civil aircraft is permitted to fly in the conflict zone. The destinations/zones which have been declared as no go zones are published in the Aeronautical Information Publication (AIP) of respective country. Notification for the information of all concerned regarding their respective airspace affected by the conflict is published by the respective country responsible for providing air traffic services. DGCA issues instructions from time to time to ensure safety of the Indian Registered

Aircrafts.
